new districts in the State, the Government of Madhya Pradesh has sent proposals for reorganization of Integrated Tribal Development Projects (ITDPs), expansion of Tribal Sub Plan areas i.e., 3 ITDPs, 7 MADA Pockets and 3 Clusters by including new villages and change in name of districts in respect of 6 ITDPs, 2 MADA Pockets and I Cluster.

(c) The proposals have been examined in this Ministry, in consultation with the Government of Madhya Pradesh as per criteria laid down for declaration of ITDPs, MADA Pockets and Clusters. The State Government is to submit a revised proposal, accordingly.

## Decline in population of tribals.

2578. SHRI MANOHAR JOSHI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there was a decline in the population of tribals during the last three censuses;
- (b) if so, the number of tribals according to the last three censuses, State/Union Territory-wise;
  - (c) the reasons for this decline; and
  - (d) the measures being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir. There is no decline in the population of tribals during the last three censuses.

(b) to (d) Does not arise in view of above.

## Schemes and programmes of tribals

2579. SHRI PENUMALLI MADHU: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of various programmes/schemes implemented by his Ministry for ameliorating the conditions of tribals in the country, State-wise and scheme/programme-wise;
- (b) how his Ministry is coordinating with other Ministries which are also implementing various programmes for the welfare of tribals in the country; and

(c) the outcome of the above programmes, with particularly reference to education, health and employment?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) The schemes of the Ministry of Tribal Affairs under implementation are for all the States having Scheduled Tribe population and aim at ameliorating their condition. The details of the same are enclosed as Statement (See below).

(b) and (c) The Ministry of Tribal Affairs supplements the efforts of the line Ministries through implementation of various Central Sector and Centrally Sponsored Schemes. Coordination with other line Ministries on sectoral programmes is done by offering inputs/comments on policy documents, Cabinet/CCEA Notes and EFC Memoranda as well as through participation in various inter-ministerial meetings. Specifically, the outcome with reference to education, health and employment is borne out by an increase in literacy rate, enrolment ratio and a reduction in the dropout rate at the primary, elementary and secondary stages of education, since 1991, and increase in work participation rate for STs vis-à-vis the total population as per 2001 Census. Further, the Government of India has launched the National Rural Health Mission for providing basic healthcare for the entire country with special focus on SCs/STs, etc. Also, in order to bring the tribals at par with others and enhance their Human Development, Index, Ministry of Tribal Affairs implements a Special Area Programme, in which Grants under Article 275(1) of the Constitution are provided to all ST populated States for taking up projects in order to bridge the critical gaps in infrastructure in tribal areas.

Statement

## Schemes of the Ministry of Tribal Affairs

SI.No.	Name of the Schemes
1	2
Α	Special Area Programs (SAP)
1.	SCA to Tribal Sub-Plan
2.	Grants under Proviso to Article 275(1)
В	Central Sector Schemes (CS)
3.	Grants-in-Aid to NGOs for STs including Coaching & Allied Scheme and Award for
	Exemplary Service

1	2
4.	Vocational Training Centres in Tribal Areas
5.	Educational Complex in Low Literacy pockets for development of women
6.	Support to TRIFED
7.	State Tribal Development Cooperative Corporations for Minor Forest Produce
8.	Development of Primitive Tribal Groups
9.	Support to National/State Scheduled Tribes Finance & Development Corporations
10.	Rajiv Gandhi National Fellowship for ST Students
11.	Scheme of Institute of Excellence/Top Class Institute
12.	National Overseas Scholarship Scheme
С	Centrally Sponsored Schemes (CSS)
13.	Scheme of PMS, Book Bank and Upgradation of Merit of ST Students
14.	Scheme of Hostels for ST Girls and Boys
15.	Establishment of Ashram Schools
16.	Research & Mass Education, Tribal Festivals and Others

## Funds to Gujarat for tribal schemes

2580. SHRI KANJIBHAI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds allotted and released to Gujarat under various schemes in 2009-10;
- (b) whether the release under various schemes is not as per allocation and if so, the reasons therefor;
- (c) whether there is any representation from Gujarat Government for release of the remaining funds; and
  - (d) if so, the stipulated time for release of the remaining funds?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) The receipt of requests from State Governments for releasing grant-in-